

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **28.11.2022** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 411/2022	Ramasamy Shanmuggam Vs Indian Bank WITH	Mr. AG Sathyanarayana	
2	Comp App (AT) (CH) (Ins) No. 412/2022	Ramasamy Shanmuggam Vs GST & Anr WITH	Mr. AG Sathyanarayana	
3	Comp App (AT) (CH) (Ins) No. 413/2022	Ramasamy Shanmuggam Vs IBBI	Mr. AG Sathyanarayana	
4	Comp App (AT) (CH) (Ins) No. 416/2022 & IA No. 1018, 1019 & 1020/2022	MCM Pacific PTE Ltd. Vs Mr. Pankaj Dhanuka	M/s Ramalingam & Associates	Mr. Abhishek Swaroop Caveator
5	Comp App (AT) (CH) (Ins) 417/2022 & IA No. 1021/2022	Rupesh Anand Vs Anup Tripathi & 39 Ors	Mr. Ricab Chand	Mr. B Narayanan Caveator

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	IA No. 940/2022 (Adv. Hg) in Comp App (AT) (CH) (INS) No. 161/2022 & IA No. 498 & 544/2022	Sterling and Wilson Private Limited Vs Embassy Energy Private Limited	M/s Ramalingam & Associates	Mr. A Murali & Mr. Anant Merathia

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No.142/2022 & IA No. 328, 329, 517 & 518/2022	Nirej Vadakkedathu Paul & Ors Vs. Sunstar hotels and Estates Pvt Ltd & Anr WITH	Mr. Arun C Mohan	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
8	Comp App (AT) (CH) (Ins) No.174/2022 & IA No. 399/2022	Padrone Marketing Pvt Ltd Vs. Sunstar hotels and Estates Pvt. Ltd. & Anr.	Ms. Deepika Murali	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
9	Comp App (AT) (CH) (Ins) No.331/2022 & IA No. 739 & 740/2022	PP Bafna Ventures Pvt. Ltd. Vs Punjab National Bank & 3 Ors. WITH	Mr.Kaushik Ramaswamy Mr. Advaith R	Mr. Y Suryanarayana- R1
10	Comp App (AT) (CH) (Ins) No.332/2022 & IA No. 741 & 742/2022	PP Bafna Ventures Pvt Ltd. Vs. Kotha Venkata Rao & 3 Ors	Mr.Kaushik Ramaswamy Mr. Advaith R	Mr. Avinash Krishnan Ravi- R1

For Hearing

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 05/2021 & IA No.614/2021	State Bank of India Vs Hackbridge Hewittic & Easun Limited	Mr.Rajiv S Roy	Mr.Mohammed Farook

For Admission (After Notice)

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT) (CH) No. 37/2021 & IA No. 489/2021	Sudershan Kumar Manchanda & 2Ors Vs S.M. Kannappa Automobiles P Ltd & 5 Ors	Mr. Anirudh Krishnan Mr. Advaith Neelakanntan	Mr. Smaran Shetty- R1, R2, R4, R6 Mr. Pradeep Nayak R5
13	Comp App (AT) (CH) (Ins) No. 355/2022 & IA No. 806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Lt	Mr. K Gowtham Kumar	
14	Comp App (AT) (CH) (Ins) No. 307/2021 & IA No. 646/2021	Agarwal Coal Corporation Pvt Ltd Vs Nizan Energy Pvt Ltd	JMVD Legal	
15	TA (AT) No. 279/2021 (Comp App (AT) No.70 of 2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors	Ms. Varsha Banerjee	Mr. Y Suryanarayana

16	Comp App (AT) (CH) (Ins) No. 366/2022 & IA No. 853/2022	Ashish Arjunkumar Rathi	Ms. Ishita Srivastava	
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For Hearing

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	TA (AT) No.44/2021 (Comp App (AT) (INS) No. 328 of 2020 & IA No. 8 & 9/2022)	Vinod Kothari Vs State Bank of India & Anr.	Mr. Kartik Malhotra	R & A Legal Mr. Vatsala Kak- R1, Ms. Lily Francis- R2
18	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr.Srinivasaraju Chitrapu	Ms.K. Sandhya Rani R1 Mr. S Chidambaram PCS R3 & R4 Mr. Arpit Shukla R5 & R6
19	Comp App (AT) No. 8/2022 & IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 2 Ors	Mr. K.R.Hariharan,	M/s Gupta & Ravi -
20	Comp App (AT) (CH) (Ins) No. 127/2021 & IA No. 225 & 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish ArjunkumarRathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors	Mr. Deepak Khurana	Ms. Shweta Dubey- R1 Mr. DVAS Ravi Prasad- R3, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Narendar Naik- R13
WITH				
21	Comp App (AT) (CH) (Ins) No. 193/2021 & IA No. 393/2021	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors	Ms. Swetha Dubey	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia- R12

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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